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night for checking of vehicles etc. One Deputy Commissioner of Police is also detailed for night patrolling to supervise the police personnel on d uty. As and when any complaint about harassment/extortion of money is received immediate action thereon is taken. Besides, there is a Vigilance Cell headed b<sub>v</sub><sup>ra</sup> Deputy Commissioner of Police at the Police Headquarters and also an Anti Corruption Branch under the Delhi Administration. Complaints in this regard can be lodged with them.

## Violation of Forest (Conservation) Act, 1980 in Orissa

1618. SHRI BASUDEB MOHAPATRA: Will ttfe Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) whether the forest (Conservation) Act, 1980 has been violated by diverting forest land to irrigation projects in Orissa;

(b) if so, what is the total number of projects involved in such violation; and

(c) w'nat steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) Violation of the Forest (Conservation) Act, 19S0 has been noticed in one proposal pertaining to an irrigation project in Orissa, namely the Upper Jonk Irrigation Project in Kalahandi district.

(c) The circumstance<sub>s</sub> in which this violation has occurred have been explained by the Government of  $Oriss_a$  with a request to condonei the violation. The violation was condoned and the proposal was approved on 26.2.1986.

Condition of Ind £?si emploees working in the Japanese Embassy in New Delhi

1619. SHRI KALPNATH RAI: Will the Minister of EXTERNAL AFFAIRS be pleased  $t^{+}$  state:

(a) whshler his attention has been wn t.-, a.reported ne<sub>ws</sub> item which appeared in a National Daily on the 6th April, 1987 regarding maltreatment being meted <sub>0</sub>ut to the Indian employees working in the Japanese Embassy, Chanakaya-puri, New Delhi:

to Questions

(b) if so, the details thereof;

(c) what action Government have u>k;n or propose to take in the matter?

THE MINISTER OF STATE IN 1HB MINISTRY OF EXTERNAL AFFAIRS :11 EDUARDO FALEIRO): fa) Yes, Sir.

One of the Indian employees of the Embassy of Japan in New Delhi who met with an accident was relieved of his service by the Embassy since he was found unsuitable for the job as he could no longer perform his duties efficiently. The Embassy of Japan gav-s him on\* month's notice in September 1986. However, there was some dispute between the Embassy of Japan and the Indian Employee ever toe amount to be paid to him as gratuity, bonus and provident fund etc. He was allowed to stay in his quarter free  $_{0}$ f a<sub>n</sub>y charge till March 1987. There was also some altercation between members of his family and the officials of the Embassy Of Japan when the latter asked him to vacate his quarter on 4.h March, 1987. The Embassy of Jap-m had to summon the police for as.sistance. It is understood that ffie local police station has not registered any case in this regard.

(c) Government had requested the Embassy to settle this matter amicably und  $ha_s$  been informed by the Embassy that this matter has been settled.

Availability of polyster fibre for open sale

1620. SHRI SANTOSH BAGRODIA: Will the Minister of COMMERCE be plensed to state.

(a) whether it ;<sub>s a</sub> fact that a huge quantity of polyester staple fibre which " parties agains<sub>t</sub> the advance ice is being sold in the market by them: (b) whether it is a fac<sub>t</sub> that such material is being regularly sold in th<sub>e</sub> market of Ludhiana since a very long time;

(c) if so, what  $_{a}$ c'ion has bee<sub>n</sub> taken to stop this illegal sale of fibre; and

(d) what are the reasons for which the patties who are importing this material aJ 'Actual Users' against advance licence are not being taken to task for violating t'ne rules in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P, R. DAS MUNSHI); (a) Some cases of abuse of imported polyester staple fibre against advance licences have come to notice.

- (b) Government have no such information.
- (c) Does not arise.

(d) Appropriate action has  $bee_n$  taken wherever violation of condition of the licence has come to notice.

Manufacture of bullet-proof vests

1621. SHRI SANTOSH BAGRODIA: Will the Minister of HOME AFFAIRS b% pleased to state;

(a) what efforts have  $bee_n$  made to manufacture bullet-proof vests ,n India; and

(b) whether it is 'a fact that a number of companies have sent proposals to Government for indigenous *a*anufacture ot such vests, if so, what  $actio_n$  has been or is being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) *Tb&* Bureau of Polic<sub>e</sub> Research and Development under th<sub>e</sub> Ministry of Home Affairs

have been directed to make eitorts «> mdigemse the manufacture of bullet-proof, vests. They are contacting various De partments of the Government dealing Miih. the technology on the subject, to «i amine the possibility Of mas<sub>s</sub> production I of the basic fibre needed for faDneauon of the bullet-proof vests. They are aiso examining the offers made by various pr> vate firms for indegenous manufacture ol The samples offered <•" this item. evaluated t<sub>0</sub> 'ascertain whether they meet the required specifications and whether the firms can undertake mass production.

Need for protection of forests

1622. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of EN-VIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware of a recent news report captioned 'Need to create an awareness on the benefits of forests';

(b) whether it is a fact that a large urea of forests is eroded every year due to increasing demand from the growing population for roads and other Similar reasons;

(c) whether Government h'ave anyproposal to bring awareness among thepe

(d) if so, what is the programme of Government in this regard?

THE MINISTER OF STATE IN THE JVIINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) to (c) The forests are under severe pressure due to increasing demand for forest products from the rising population. The Department has launched a National Environment Awareness Campaign to create awareness on protection of environment and forests at all levels. The Department also has 'a scheme on En; vironment Education and Training to